

India dated the 1st January, 1976 together with an Explanatory memorandum.

- (iii) G.S.R. 18(E) published in Gazette of India dated the 9th January, 1976 together with an explanatory memorandum. [Placed in Library. See No. LT-10124/76.]
- (4) A copy of the Insurance (Amendment) Rules, 1975 (Hindi and English versions) published in Notification No. G.S.R. 14 in Gazette of India dated the 3rd January, 1976 under sub-section (1) of section 114 of the Insurance Act, 1938. [Placed in Library. See No. LT-10125/76.]
- (5) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 43 of the Life Insurance Corporation Act, 1956:—
- (i) G.S.R. 2271 published in Gazette of India dated the 23rd August, 1975.
- (ii) G.S.R. 2642 published in Gazette of India dated the 8th November, 1975 containing corrigendum to Notification No. G.S.R. 2271 dated the 23rd August, 1975.
- (iii) G.S.R. 2788 published in Gazette of India dated the 13th December, 1975 [Placed in Library. See No. LT-10128/76.]
- (6) A copy each of the following Notifications (Hindi and English versions) under section 28 of the Reserve Bank of India Act, 1934:—
- (i) The Reserve Bank of India (Note Refund) Rules, 1975, published in Gazette of India dated the 23rd August, 1975.

- (ii) G.S.R. 2467 published in Gazette of India dated the 4th October, 1975. [Placed in Library. See No. LT-10127/76.]

NOTIFICATIONS UNDER AIRCRAFT ACT

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI SURENDRA PAL SINGH): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 14A of the Aircraft Act, 1934:—

- (1) The Aircraft (Third Amendment) Rules, 1975, published in Notification No. G.S.R. 2386 in Gazette of India dated the 13th September, 1975 together with an explanatory note.
- (2) The Aircraft (Fourth Amendment) Rules, 1975, published in Notification No. G.S.R. 2387 in Gazette of India dated the 13th September, 1975 together with an explanatory note.
- (3) The Aircraft (Fifth Amendment) Rules, 1975, published in Notification No. G.S.R. 2713 in Gazette of India dated the 22nd November, 1975 together with an explanatory note. [Placed in Library. See No. LT-10128/76.]

NAVAL CEREMONIAL, CONDITIONS OF SERVICE AND MISCELLANEOUS (AMENDMENT) REGULATIONS

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): I beg to lay on the Table a copy of the Naval Ceremonial, Conditions of Service and Miscellaneous (Amendment) Regulations, 1975 (Hindi and English versions) published in Notification No. S.R.O. 237 in Gazette of India dated the 19th July, 1975, under section 185 of the Navy Act, 1957. [Placed in Library. See No. LT-10129/76.]